



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 മാർച്ച് 27 27th March 2018	നമ്പർ } No. } 13
		1193 മീനം 13 13th Meenam 1193	
		1940 ചൈത്രം 6 6th Chaithra 1940	

## PART I

### Notifications and Orders issued by the Government

**General Administration Department**  
**General Administration (Strictly Confidential)**

NOTIFICATION

No. 15/SC2/2018/GA(SC).

*Thiruvananthapuram, 26th February 2018.*

Mr. Justice Antony Dominic, Acting Chief Justice, High Court of Kerala who has been appointed as the Chief Justice of the High Court of Kerala as per Government of India Notification No. K-13024/01/2018-US.I dated 6-2-2018 has been duly sworn-in and assumed office as such on the forenoon of 9th February, 2018.

By order of the Governor,

PAUL ANTONY,  
*Chief Secretary.*

**Labour and Skills Department**  
**Labour and Skills (A)**

ORDERS

(1)

G.O. (Rt.) No. 162/2018/LBR.

*Thiruvananthapuram, 9th February 2018.*

Whereas, the Government are of opinion that an industrial dispute exists between the Managing Partner, Seemas Wedding Collections, XVIII/133-1, N.H. Bypass, Market Jn., Aluva, Ernakulam-683 101 and the workman of the above referred establishment Sri V.M. Michael, Vadasser House, M.S. P.O., Pathirappally, Alappuzha District in respect of matters mentioned in the annexure to this order ;

And whereas, in the opinion of Government it is necessary to refer the said industrial dispute for adjudication;